		iling under elevise (s	a) of out required	(2) of regulation 12	the IDDI (Incolutors	Decolution Drosses	for Corporate Dara	na) Degulations 00	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors			0	0			0		NA
2	Unsecured financial creditors belonging to any class of creditors	7	3084273	0	0			0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	2338257488	5	2338257488	99.27		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	861114577	0	0			0		NA
5	Operational creditors (Workmen)	93	77384254	93	9654793	0.41		0		NA
6	Operational creditors (Employees)	0						0		NA
7	Operational creditors (Government Dues)	0						0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	74241194	3	7440309	0.32		0		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)							0		NA
	Total	125	3354081786	101	2355352590	100.00		998729196		